

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2019/ 60 /A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
Judge, Designated Court,  
Assam, Guwahati.

Dated Guwahati, the 5<sup>th</sup> January, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. JCD/254 dtd. 23.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 24.12.2020, has been granted.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-49/2019/ 61 /A, dated 5-1-2021

Copy to:

1. The Project Manager, Gauhati High Court.

*61/01/1/2021*  
**JT.REGISTRAR (VIGILANCE)**

*Rajna*